

आफिजलरी केडेट कोर को बन्द करना

8109. श्री प्रकाशवीर शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आफिजलरी केडेट कोर कोर्स को बन्द करने के संबंध में कुछ सुझाव मिले हैं ;

(ख) क्या यह सच है कि जिस उद्देश्य से यह कोर्स बनाया था वह पूरे नहीं हुए हैं ;

(ग) क्या इस संबंध में राज्यों के शिक्षा मंत्रियों ने अपने सुझाव दिये हैं ; और

(घ) यदि हां, तो उनके बारे में सरकार की क्या प्रतिक्रिया है ?

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री ब० रा० भगत) : (क) ए० सी० सी० योजना 1965-66 में पहले से समाप्त कर दी गई है ।

(ख) जी नहीं ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

Military Lands and Cantonments Departments

8110. Shri S. S. Kothari: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that several complaints have been received against the functioning of the Military Lands and Cantonments Department; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) and (b). Representations are off and on received regarding delays in payment of compensation and other matters with which the Military

Lands and Cantonments Directorate is concerned. All such representations are examined on merits and such action as is considered appropriate taken.

Book Entitled "Nai Chetana" Published by N.C.D.C. Press

8111. Shri Nambiar:
Shri P. Gopalan:
Shri Mohammad Ismail:
Shri E. K. Nayanar:
Shri C. K. Chakrapani:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government's attention has been drawn to a Recipe Book "Nai Chetana" edited by Shrimati Kamalini Raja and published from Ranchi (Bihar) which has not carried any press line;

(b) if so, the action taken against the publisher and the printer;

(c) whether Government have enquired about the press where this book was printed; and

(d) if so, what are the findings?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) It is for the State Government to take such action as considered appropriate under the relevant provisions of Press and Registration of Books Act 1867.

(c) and (d) Attention in this connection is invited to the reply given by the Minister of Steel, Mines and Metals to para (a) of Unstarred Question No. 4935 on 7th July 1967.

A.I.R.'s Record of Interview with the Editor of Blitz

8112. Shri Bhogendra Jha: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Shri R. K. Karanjia, Editor of Blitz was